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Title: Need to observe austerity in public life.

SHRI BASU DEB ACHARIA (BANKURA): Mr. Chairman, Sir, when the Government is asking for observance of austerity measures in public life and when the hon. Speaker is not allowing the Parliamentary Committees to hold their meetings outside Delhi, the CNN-IBN has carried out a story that one Minister (*Interruptions*) * *

* Not recorded

When the Finance Minister came to know that two Ministers* they were asked to leave and stay in State Guest Houses¹ (*Interruptions*)

MR. CHAIRMAN : Let him speak.

...(*Interruptions*)

MR. CHAIRMAN: Only Mr. Basu Deb Acharia is allowed to speak.

...(*Interruptions*)

MR. CHAIRMAN: Please do not talk like this.

...(*Interruptions*)

MR. CHAIRMAN: Nothing will go on record except what Shri Basu Deb Acharia is speaking.

*(Interruptions) **

SHRI BASU DEB ACHARIA (BANKURA): After they were asked, they immediately left and started staying in Guest Houses¹ *

I would like to know who has footed the bill* *

MR. CHAIRMAN: Do not go into such details. You need to observe austerity. Make it brief, and do not go into the specific instances, please.

SHRI BASU DEB ACHARIA : How was a Minister allowed to stay for six months in a Five-star hotel?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): Sir, if there is anything to be said against a sitting Minister, notice has to be given or it should be specifically mentioned by the hon. Member...(*Interruptions*) Kindly hear me.

SHRI BASU DEB ACHARIA : I have already given a notice.

SHRI V. NARAYANASAMY: In your notice you have only mentioned about the austerity measures. You have not given any

specific instance...*(Interruptions)*

SHRI BASU DEB ACHARIA : Why are you raising objection?...*(Interruptions)*

MR. CHAIRMAN: I have given the ruling that it should be general.

...*(Interruptions)*

SHRI BASU DEB ACHARIA : Why are you justifying it?...*(Interruptions)*

SHRI V. NARAYANASAMY: Sir, if there is anything against a Minister, it should be removed from the records...*(Interruptions)*

SHRI BASU DEB ACHARIA : It is the people's money; taxpayers' money; and whether a Minister should be allowed to live lavishly in a Five-star hotel! *(Not recorded)* ...*(Interruptions)*

MR. CHAIRMAN: Achariaji, all specific references about any Minister will be removed from the records. You can generally mention the matter.

SHRI BASU DEB ACHARIA : I did not mention the name of the Minister.

MR. CHAIRMAN: Please say about the austerity measures, which you wanted to raise.

SHRI BASU DEB ACHARIA : A Minister staysâ€! *(Not recorded)*

MR. CHAIRMAN: How many times would you say it? Please be brief.

SHRI BASU DEB ACHARIA : He should come and make a statement as to how he was allowed to stay in a Five-star hotel and who footed the bill.

DR. RAM CHANDRA DOME (BOLPUR): The Government should clarify its position as to what its stand is.

MR CHAIRMAN: Hon. Member, please take your seat.